NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

MA 01/424(3)/NCLT/AHM/2017 In C.P. No. 7/397-398/CLB/MB/2015

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

Name of the Company:

Nileshkumar Narayanbhai Panchal

V/s.

Jap Agro Foods Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 634A of the Companies Act, 1956 r.w.

Section 424(3) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. PAVAN S. GODIAWACA ADVOCATS APPLICANT Mudièceseela

2

ORDER

Learned Advocate Mr. Pavan Godiawala present for Applicant. None present for Respondents No. 1 to 3.

At request of learned Counsel for Applicant.

List the matter on 22.12.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 8th day of December, 2017.